28. DUTIES, POWERS AND FUNCTIONS OF DEAN, STUDENT'S WELFARE

(As approved by the Chancellor vide letter no. BSU 15/83-660 G.S. (1) dated 31.5.85)

1. Subject to the provisions of the Act, the statutes and general supervision

and control of the Vice-Chancellor, the Dean, Student's Welfare shall exercise powers and perform duties as under :—

- (a) To supervise and generally guide the activities of the Executive Council of Students' Union of the University and Colleges.
- (b) To promote and encourage cultural, social and literary activities with a view to fostering health, corporate life in the student community.
 - (c) To establish and direct programme of students guidance and counseling.

To act as a liaison between the Government of India, State Government, the University, other Universities and national and cultural organizations on the one hand and the students executive council, University Departments, colleges and institutions

on the .other, for purposes of planning and executing different scheme, programmes and activities relating to students welfare.

- (e) To take initiative for the institution and award of scholarships, free studentship and half-free studentships and be responsible for timely disbursement of all types of scholarships to students of the University and Colleges and to administer the funds and operate the accounts sanctioned for the purpose. Also to correspond with the State Government, Central Government, U.G.C. and such other bodies and persons from whom the grants for scholarships are to be received.
- (f) to take steps to provide for proper amenities in the hostels attached to the University including the working of the messes, canteens consumer's co-operative stores and to exercise general supervision in respect of the hostels attached to colleges.
- (g) To take proper steps in respect of the grievance!) of students regarding the facilities available to them in the libraries, hostel's common rooms and health centres.
 - (h) To perform such other duties as may be assigned to him from time to time by Vice-Chancellor.
 - (i) To promote extra-curricular activities such as games, sports, N.C.C. etc.
- 2. The Dean, Students' Welfare shall submit a detailed report about the activities of the Executive Council of Students Union of the University and Colleges during the academic year along with Auditors' report to the Syndicate on or before 31st May, following the close of the financial year.

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